

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

32. C.P. 28/MB/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

NAME OF THE PARTIES: - Clarion Health Food LLP

V/s

Goli Vada Pav Private Limited

**Section: - 241(1), Sec. 242(4), Sec. 243(1) (b), Sec. 244(1), Section 447, Section
166 of the Companies Act, 2013**

ORDER

Present: -

Adv. Lalita S Phadke a/w Adv. Lourdes Alwares

..... Petitioner.

Adv. Yash Jain

..... RP through VC.

List this matter on **28.10.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)